

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1302
ANSWERED ON:09.02.2017
Mobile Application for MGNREGS
Yellaiah Shri Nandi

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the attention of the Union Government has been drawn to the mobile application developed by the Department of Rural Development in Karnataka titled MGNREGA M-Platform, which helps officials to monitor the MGNREGS and also allows beneficiaries to monitor progress at every stage which has been devised to increase transparency, reduce fund diversion and interference by middle men and it can also be used to ensure automatic payment of wages to labourers by transferring data to the central server;

(b) if so, the details thereof;

(c) whether the Union Government proposes to implement this mobile application in other States as well; and

(d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) & (b): The State Government of Karnataka has informed that the Mobile Application titled 'MGNREGA M-Platform' has not fully developed and operationalized.

(c) & (d): There is no such proposal under consideration. However, the Ministry has developed and rolled out mobile application for Mahatma Gandhi NREGA.
